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Memo of appearance
by Sh. R.R. Shetty for
for Govt. Respondents
on 7/12/99.

O.A. 971/94 (18)

24.11.1999.

Both Counsel present.
Adjourned to 21.12.1999.

(B.N. Bahadur)
M(A)
OS*

(R.G. Vaidyanatha)
V/C.

15) 21.12.1999

Shri P.G. Zare for the
applicant. Shri R.R. Shetty for the
respondents.

case called out for final
hearing. Now Mr. Zare, the
counsel for applicant, on
instructions, submits that applicant
does not want to press the O.A.
The applicant is present before
the Tribunal. He is questioned
and he also says that he does
not want to press the O.A.
Accordingly, the O.A. is dismissed
as not pressed.

No order as to costs.

(B.N. Bahadur) (R.G. Vaidyanatha)
M(A) V/C.

JTB
22/12

OS

Order/Judgement despatched
to Applicant, Respondent (s)
on 6/11/2000

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12/1